

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VITREOSHEALTH (INDIA) PRIVATE LIMITED

1. NAME OF THE CORPORATE PERSON	VITREOSHEALTH (INDIA) PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	17/07/2012
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, HYDERABAD
4. CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200TG2012FTC082026
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	10th Floor, Galaxy, Plot No. 1, Sy No. 83/1, Hyderabad Knowledge City, Raidurg Hyderabad, Telangana, 500081
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26/12/2022
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8. LAST DATE FOR SUBMISSION OF CLAIMS	25/01/2023

Notice is hereby given that VITREOSHEALTH (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on 26/12/2022.

The stakeholders of VITREOSHEALTH (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25/01/2023 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

December 30, 2022
Coimbatore



Vasudevan Gopu
Liquidator, VITREOSHEALTH (INDIA) PRIVATE LIMITED
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849